

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01129/2018

Jabalpur, this Tuesday, the 26th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Anil Barjatiya, age 62 years, S/o Shri D.C. Barjatya, Retired Dy. CCA Office of CCA M.P. Telecom Circle, Bhopal (M.P.) Residing at C/o Shri Abhishek Barjatiya Mishra Palace Hotel Compound Opposite Balaji Gas Agency Harda (MP) 461331

-Applicant

(Applicant in person)

V e r s u s

1. Union of India through its Secretary, Ministry of Communication and I.T., Department of Telecommunication, Sanchar Bhavan, Ashoka Road, New Delhi 110001.

2. Advisor (Finance), Department of Telecommunication, Ashoka Road, New Delhi 110001.

3. Shri Shankar Lalji Bhalotiya, then CCA M.P. at present General Manager (Finance), O/o the CPMG, Dak Bhawan, Bhopal (MP) 462017.

4. Shri Satish Kumarji then Jt. CCA, O/o CCA Now, CCA, M.P. Telecom Circle, Sanchar Bhavan, Bhopal (M.P) 462015

-Respondents

ORDER (O R A L)

By Navin Tandon, AM.

Applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-